

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **20.07.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

02.00 PM

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In the Court of Hon'ble Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 340/2026	Canara Bank Vs AB Madhav & Anr.	Mr. ML Ganesh	
2.	Comp App (AT) (CH) (Ins) No. 341/2026	Canara Bank Vs AD Vamsi Mohan & Anr.	Mr. ML Ganesh	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 342/2026 (With Defects)	Canara Bank Vs AD Murali & Anr.	Mr. ML Ganesh	
4.	Comp App (AT) (CH) (Ins) No. 343/2026 (With Defects)	Canara Bank Vs AL Bhooratnam & Anr.	Mr. ML Ganesh	
5.	Comp App (AT) (CH) (Ins) No. 344/2026 (With Defects)	Canara Bank Vs AL Dayanand & Anr.	Mr. ML Ganesh	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Restoration (AT) (CH) No. 10/2026 in Restoration (AT) No. 36/2025 in Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt Ltd	Mr. Jayasankar Toti	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	TA (AT) No. 273/2021 (Comp App (AT) No. 49/2020 For Stay IA No. 835/2020 For Exemption IA No.836 & 837/2020)	MG Mohan Kumar Vs American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshini Banerjee	Mr. KK Vigneshwar R1
8.	Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr.	Mr. Yogesh Jagia	Ms. Kopal Sharraf
9.	Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd	Mr. Sushil Kumar	Mr. Anant Merathia
10.	Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 For Stay IA No. 757/2025 To Implead IA No. 904/2025	P. Santhosh Sharma, Suspended Director of Lokaa Developer Pvt Ltd Vs V Rajalakshmi & 26 Ors	Mr. Kushal Bansal	Mr. Rajkumar Jhabakh R1
11.	Comp App (AT) (CH) (Ins) No. 152/2025 For Additional Docs IA No. 1659/2025	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt Ltd Vs Total Solutions Intec Pvt Ltd & 3 Ors.	Mr. Chandramouli Prabhakar	Mr. Adith Jahgirdar R2
12.	Comp App (AT) (CH) (Ins) No. 163/2025 To Adv. Hg. IA No. 1660/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr Vs Shivadutt Bannanje RP of Fortuna Buildcon (India) Pvt Ltd & 3 Ors WITH	Ms. Pooja Saraswat Ojha	Ms. Pearl Majithia R1 Ms. Stefy R3 Mr. Rohan Kothari R4
13.	Comp App (AT) (CH) (Ins) No. 167/2025 To Adv. Hg. IA No. 1661/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr Vs Shivadutt Bannanje RP of Fortuna Buildcon (India) Pvt Ltd & 3 Ors WITH	Ms. Pooja Saraswat Ojha	Ms. Pearl Majithia R1 Ms. Stefy R3 Mr. Rohan Kothari R4
14.	Comp App (AT) (CH) (Ins) No. 255/2025 For Stay IA No. 715 & 717/2025	Fortuna Integral Projects Pvt Ltd Vs Shivadutt Bannanje, RP of Fortuna Buildcon (India) Pvt Ltd & Anr	Mr. S Vivekananda	Ms. Pearl Majithia R1 Mr. Rohan Kothari R2

15.	Comp App (AT) (CH) (Ins) No. 202/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP, Marg Ltd & Anr.	Mr. Syed Datha	Ms. Ramya R2
16.	Comp App (AT) (CH) (Ins) No. 225/2025 For Stay IA No. 637/2025	Ashwani Kumar Bhatia Suspended Director of ARS Energy Pvt Ltd Vs Canara Bank & Anr.	Mr. PS Suman	Mr. Varun Srinivasan R1
17.	Comp App (AT) (CH) (Ins) No. 297/2025 For Exemption IA No. 867/2025 For Stay IA No. 868/2025	Alchemist Asset Reconstruction Company Ltd Vs K Sivalingam, RP, NCS Sugars Ltd & 5 Ors	Mr. Gokul G	Mr. Y Suryanarayana R1
18.	Comp App (AT) (CH) (Ins) No. 486/2025 For Direction IA No. 1382/2025	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs CA Mahalingam Suresh Kumar, Liquidator of Raihan Healthcare Pvt Ltd	Mr. R Vishnu	Mr. AG Sathyanarayana
19.	Comp App (AT) (CH) (Ins) No. 499/2025 For Stay IA No. 1408/2025 For Additional Docs IA No. 1409/2025	Kunam Rajini Vs State Bank of India & 2 Ors. WITH	Mr. Vipul Jai	Mr. Pranava Charan R1
20.	Comp App (AT) (CH) (Ins) No. 500/2025 For Stay IA No. 1410/2025 For Additional Docs IA No. 1411/2025	Kunam Raghava Reddy Vs State Bank of India & 2 Ors. WITH	Mr. Vipul Jai	Mr. Pranava Charan R1
21.	Comp App (AT) (CH) (Ins) No. 515/2025 For Stay IA No. 1446/2025 For Additional Docs IA No. 1447/2025	Kunam Eshwaramma Vs State Bank of India & 2 Ors.	Mr. Vipul Jai	Mr. Pranava Charan R1
22.	Comp App (AT) (CH) (Ins) No. 05/2026 For Stay IA No. 14/2026	S Sanjeevi Vs RKJ Enterprises	Mr. BSV Prakash Kumar	
23.	Comp App (AT) (CH) No. 26/2026 For Additional Docs IA No. 306/2026 For Exemption IA No. 646/2026 For Stay IA No. 648/2026	Dr. P Krishnam Raju Vs Dr. SKE Apparao & 18 Ors	Mr. Avinash Krishnan Ravi	Ms. Preethi Sivaraman For Caveator
24.	Comp App (AT) (CH) (Ins) No. 256/2026 For Stay IA No. 719/2026 (With Defects)	Anil Heeroji Lad Vs State Bank of India & Anr. WITH	Mr. Y Suryanarayana	Mr. K Chandrasekaran R1 Mr. T Ravichandran R2
25.	Comp App (AT) (CH) (Ins) No. 257/2026 For Stay IA No. 720/2026 (With Defects)	Aarti A Lad Vs State Bank of India & Anr.	Mr. Y Suryanarayana	Mr. K Chandrasekaran R1 Mr. T Ravichandran R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt Ltd Vs S. Rajendran RP & Head - Monitoring Committee in the matter of Empee Distilleries Ltd & Anr	Mr. K Gaurav Kumar	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi R2
27.	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt Ltd & 3 Ors	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
28.	Comp App (AT) (CH) (Ins) No. 613/2025 For Stay IA No. 1707/2025	Amazon Web Services India Pvt Ltd Vs Shailendra Ajmera RP, Think & Learn Pvt Ltd WITH	Mr. Arun Karthik Mohan	Ms. Lakshana Viravalli
29.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera RP, Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd WITH	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan
30.	Comp App (AT) (CH) (Ins) No. 579/2025 For Direction IA No. 1632/2025	Shailendra Ajmera RP, Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

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